

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 6 of 2013 in Appeal No. 47 of 2012

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power General Co. Ltd. Review Petitioner

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Mr. Hemant Singh
Mr. Ramandeep Singh

Counsel for the Respondent(s) : Mr. Buddy A. Rangnadhan

ORDER

We have heard the Learned Counsel for the parties. Both the parties are directed to file their respective written submissions on or before 5th August, 2013 after serving copy thereof on each other.

Post the matter for reporting compliance as well as for further submissions, if any, on **5th August, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt